



The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

No. of Parts.	Annual Subscription without postage.	Annual Subscription with postage.
	Rs. a. p.	Rs. a. p.
Part I ..	6 0 0	7 0 0
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Part III ..	21 0 0	23 0 0
Part IV ..	2 0 0	2 8 0
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Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack"

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for, unless the order distinctly states that it is to be continued until further instructions.

All notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council printed in separate pamphlet form are available for sale at the office of the Press Officer, Secretariat, Cuttack.

Rs. as.

Price of single copy 0 4

WANTED.

Applications are invited from Oriyas or persons domiciled in Orissa for the post of Assistant Engineers in the Orissa Engineering service, P. W. D., on a provisional pay of Rs. 200. The scale of pay will be fixed later. Candidates must possess the following qualifications:—

- (i) A degree or diploma from an Indian Engineering College, or;
- (ii) Associated membership of the Institution of Civil Engineers or of the Institute of Engineers (India) or;
- (iii) A degree in Civil Engineering from a University of the United Kingdom.

In the case of domiciled candidates, certificates of domicile from the Collector of their respective districts must accompany the applications. Apply by 2nd January 1937 to the Chief Engineer, P. W. D., Roads and Buildings, Orissa with (i) the original certificate of qualifications in Engineering or a copy of it verified by the Principal of the institution (ii) a certificate of character from the Principal or some responsible person having personal knowledge of the candidate and (iii) evidence of age.

Recommendations for the appointment will be made by a selection board at Cuttack and before appointment on training a selected candidate must appear before a special medical board at Cuttack and qualify in physical fitness for employment in Government service.

Both boards will be attended by candidates at their own expense and successful candidates will not be given travelling allowance for joining their first appointment.

The selected candidate will be appointed in the first instance as an apprentice Engineer under training on Rs. 150 a month for one year and then put on probation for one year more and will have to pass the required departmental examination within the prescribed time.

Form of application.

1. Name of candidate in full ...
2. Postal address in full ...
3. Father's name ...
4. Date and place of birth ...
5. Names and appointments held under Government of any members of the applicant's family.
6. Names of institutions in which educated
7. Theoretical qualifications, University degree, diploma or other distinction in Civil Engineering with the name of the institution at which obtained.
8. Nature and extent of practical experience with full details.
9. Whether the candidate is a native of the province or domiciled therein.

A. VIPAN,

Secretary to Government, Orissa,
Public Works Department.

CUTTACK: 27th November 1936.

[3—3—18.12.1936.]

TENDER NOTICE.

1. Sealed tenders will be received by the undersigned at his office up to 25th January 1937 for the purchase of Public Works Department Reo Lorry.
2. Tenders should be addressed to the Executive Engineer, Ganjam Division, Berhampur, and should be superscribed "Tender for purchase of Public Works Department Reo Lorry".
3. Each tender must pay as earnest money a sum of Rs. 100 into the Government Treasury or Sub-Treasury within the jurisdiction of the Executive Engineer concerned to the credit of Revenue Deposits on behalf of the Executive Engineer, Ganjam Division, and enclose with his tender the chalan. The earnest money will be refunded to the unsuccessful tenderer by a suitable endorsement on the chalan.
4. The Executive Engineer, Ganjam Division, will reserve to himself the right of rejecting all or any of the tenders without assigning any reasons for so doing.
5. As soon as the acceptance of the tender is notified, the successful tenderer will have to deposit the balance of the amount within fifteen days into the Government Treasury and send the chalan to the Executive Engineer, Ganjam Division.
6. The lorry will be delivered to the successful tenderer at Kalingia within fifteen days after receipt of the chalan for the balance of the amount.
7. Failure to comply with condition 5 above will entail forfeiture of the earnest money.
8. The Reo Lorry is now lying in the premises of the Inspection Bungalow at Kalingia and intending tenderers are expected to examine the lorry before submitting their tenders.
9. A brief description of the lorry is annexed to the tender notice.
10. A form of tender in which the tender is to be submitted is also appended.

K. NAZIRUDDIN,

Executive Engineer, Ganjam Division.

GANJAM: 27th November 1936.

Tender Form.

To

The Executive Engineer,
Ganjam Division, Berhampur.

SIR,

I do hereby expressly declare and acknowledge that before the submission of the tender, I have carefully followed the instruction in the tender notice and that I have also carefully examined the Public Works Department Reo Lorry lying in the premises of the Inspection Bungalow at Kalingia before the submission of the tender. I abide by the conditions of the tender notice and do hereby tender to purchase the Public Works Department Reo Lorry for a sum of Rs. _____

I enclose herewith a chalan for the sum of Rs. 100 as earnest money.

*(Signature of tenderer)**Description.*

Reo Lorry 1½ tons—speed waggon.
4 Cylinder lorry—truck is in good condition.
Engine in complete working order.
Tyres and tubes in fair order.
Wheels, axles and bearings all in good condition.
Magneto in good condition.
Radiator in good order.
Steering is in perfect working order.
Dynamo and self-starter are in good running condition.
Except the brake drum, universal joint and the battery, all the other parts are in complete working order.

K. NAZIRUDDIN,

Executive Engineer, Ganjam Division.

GANJAM: 27th November 1936.

[4-1-8-1-1937.]

WANTED

Applications are invited from Oriyas or persons domiciled in Orissa for the posts of Overseers in the Subordinate Engineering Service of Orissa, Public Works Department, on a provisional pay of Rs. 52 a month. The scale of pay will be fixed later. Candidates must be Upper Subordinates or have passed the Civil Engineering Subordinate Examination or an equivalent or higher examination. In the case of domiciled candidates, certificates of domicile from the Collector of their respective districts must accompany the applications. Apply by 2nd January 1937 to the Chief Engineer, Public Works Department, Roads and Buildings, Orissa.

Recommendations for the appointment will be made by a selection board at Cuttack and before appointment a selected candidate must produce a certificate of fitness from the Civil Surgeon.

The selection board will be attended by candidates at their own expense and successful candidates will not be given travelling allowance for joining their first appointment.

A. VIPAN,

*Secretary to Government, Orissa,
Public Works Department.*

CUTTACK: 27th November 1936.

[3—3—18-12-1936.]

PUBLIC SERVICE COMMISSION
(INDIA).

Applications are invited from British subjects of Indian domicile for the post of Head Laboratory Assistant, Biological Products Section, Imperial Veterinary Research Institute, Izatnagar, United Provinces. (2) Post permanent and pensionable. Probation two years. (3) Pay Rs. 200—15—350 (efficiency bar) 20—650. For Government servant who has been in continuous employ since 15th July 1931 Rs. 250—20—550 (efficiency bar) 25—750. (4) Eligible to subscribe to the General Provident Fund in accordance with the rules. (5) A candidate must possess a degree or diploma in Veterinary Science or its equivalent, suitable field and laboratory training and practical experience in the manufacture of Biological Products. (6) Government servants eligible if permitted to apply by their departments. (7) Canvassing in any form will disqualify. (8) Last date for the receipt of applications, which must be on the prescribed form, 13th January 1937. Application forms and further particulars may be obtained from the Secretary, Public Service Commission, Delhi. Applicants for forms must mention the name of the post.

DELHI: 9th December 1936.

PUBLIC SERVICE COMMISSION
(INDIA).

Applications are invited for the post of Electrical and Mechanical Superintendent, Civil Aviation Directorate. (2) Post permanent but non-pensionable (pensionable for a candidate in permanent Government service). Probation one year. (3) Pay Rs. 450—25—650. Government may consider higher initial pay not exceeding Rs. 550 if qualifications justify. (4) A candidate must possess a good general education, have undergone a course of practical training in Electrical and Mechanical Works of repute and subsequently have worked in a responsible position and must produce evidence of being fully conversant with the design, installation, running, maintenance, repair and testing of electrical machinery and equipment. Familiarity with correspondence, estimating, tendering, and other matters incidental to the commercial side of an Engineering office will be considered an additional qualification. Preference to a candidate having experience of installation and maintenance of aerodrome lighting and of a power house equipped with Diesel or semi-Diesel engines. (5) Age between 30 and 45. (6) Candidates should be British subjects. Declaration of eligibility under section 96-A of the Government of India Act, 1919, necessary for State subjects. Women ineligible. (7) Government servants eligible if permitted to apply by their departments. Upper age-limit may be relaxed in their favour. Their initial pay will be governed by appropriate rules and orders. (8) Canvassing in any form will disqualify. (9) Last date for receipt of applications, which should be on the prescribed form, 12th January 1937. Prescribed application forms and further particulars may be obtained from the Secretary, Public Service Commission, Delhi. Applicants for forms must mention the name of the post.

DELHI: 8th December 1936.

WANTED

A drawing master, provisionally on Rs. 50—5/2—100, for the Sambalpur zila school, who must have passed the final examination in Fine Art from a Government School of Art and have also completed the full course in the Teachership Department. Applications stating age, teaching experience, if any, etc., together with copies of certificates should reach the undersigned before the 5th January 1937.

None need apply who is not an Oriya or a person domiciled in the Province of Orissa.

S. RAY,

Inspector of Schools, North Orissa.

CUTTACK: 9th December 1936.

[2—1—25-12-1936.]

NOTICE.

The Public Works Department inspection bungalow at Russellkonda will be utilised as a residence of the District Forest Officer at Russellkonda from 26th November 1936 and hence this building will not be available for occupation by touring officers.

K. NAZIRUDDIN,
Executive Engineer,
Ganjam Division.

BERHAMPUR: 25th November 1936.

[3—3—18-12-1936].

PUBLIC SERVICE COMMISSION
(INDIA).

Applications are invited for the post of Horticulturist for research on citrus fruit in the Central Provinces. (2) Post temporary for five years and non pensionable. Probation one year. Service terminable by six months' notice on either side. (3) Pay Rs. 250—250—25—325. (4) Candidates must possess a degree or diploma in Horticulture or have specialised in Horticulture and obtained a degree or diploma in Agriculture or its equivalent, and must possess at least three years' experience of practical Horticulture. Special importance will be attached to a candidate's record in post-graduate research work on citrus fruit and to experience in the technique of field experiments. (5) Age preferably under 35. (6) Candidates must be British subjects. Women eligible. (7) Government servants eligible, if permitted to apply by their departments. (8) Canvassing in any form will disqualify. (9) Last date for receipt of applications, which must be on the prescribed form, 15th January 1937. Prescribed application forms and further particulars may be obtained from the Secretary, Public Service Commission, Delhi. Applicants for forms must mention the name of the post.

DELHI, 10th December 1936.

NOTICE.

The 15th December 1936.

A competitive examination will be held in Delhi on Monday, the 29th March, 1937, and subsequent days for entry to the Indian Military Academy, Dehra Dun, in the term beginning on or about the 20th August 1937.

2. A candidate who desires to appear at the examination must submit his application in the prescribed form with the necessary docu-

ments on or before the 20th December 1936 in accordance with the instructions given on that form. Candidates must have been born not earlier than the 2nd May 1917 and not later than the 1st May 1919 and must be unmarried and domiciled in India.

3. Copies of the rules and the application form, etc., may be obtained from the District Officers in the province.

P. T. MANSFIELD,
Chief Secretary to Government.

IN THE COURT OF THE SUBORDINATE
JUDGE OF BERHAMPUR.

I. P. NO. 1 OF 1936.

Voona Ammanna Subudhi—*Petitioner*
(*Insolvent*)

against

Mattapalli Venkata Ramana and others—
(*Creditors (Debtors).*)

Notice is hereby given under section 30 of Act V of 1920 that the abovenamed petitioner was adjudged insolvent by an order of this Court, dated 5th day of December 1936 and that he should apply for discharge within six months from this date. Creditors should prove their claims before the Official Receiver in form no. 3 of the Madras Provincial Insolvency Rules of 1922.

G. MAHAPATRO,
Subordinate Judge.

BERHAMPUR: 5th December 1936.

IN THE COURT OF THE SUBORDINATE
JUDGE, BERHAMPUR.

I. P. NO. 8 OF 1935.

Ladi Rajappadu—*Petitioner (Insolvent)*
against

Gonduramanna and others—*Creditors*
(*Debtors*).

Notice is hereby given under section 30 of Act V of 1920 that the abovenamed petitioner was adjudged insolvent by an order of this Court, dated 10th day of December 1936 and that he should apply for discharge within six months from this date. Creditors should prove their claims before the Official Receiver in form no. 3 of the Madras Provincial Insolvency Rules of 1922.

G. MAHAPATRO,
Subordinate Judge.

BERHAMPUR: 10th December 1936.

WANTED.

Posts vacant ...	...	...	(a) One typist. (b) One Receiver and Despatcher. (c) Compositors and Pressmen.
Pay ...	...	...	(a) Rs. 30 per month (provisional). (b) Rs. 25 per month. (c) On piece-rates.
Qualifications required ...	...	...	(a) Typewriting speed of at least 35 words per minute; preferably an Intermediate. (b) At least a Matriculate. (c) Should have previous experience of similar work in a Press.

Applications to be addressed to ... Press Officer, Secretariat, Cuttack.

Last date for application—7th January 1937.

Applicants should state their age and nationality and furnish testimonials. Only Oriyas or persons domiciled in Orissa need apply. Certificates of domicile should be attached.

Candidates for (a) and (c) have to appear at a test. No travelling allowance will be allowed for the journey.

CUTTACK :

The 17th December 1936. }

V. M. MONEY,

Press Officer, Cuttack.

[2—1—25—12—1936.]